

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 194 OF 2018 & IA No. 134 OF 2017 & IA No. 133 OF 2017**

**Dated: 1st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**Maharashtra Aquaculture Farmers Association .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Prashant S. Kenjale

Counsel for the Respondent(s) : Pratiti Rungta  
Sumit Pargal  
Shivankur Shukla for R1  
Krishna Dayma for R2

**ORDER**

List the matter for hearing on **12.12.2019**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK